Annexure – 7 Name of the corporate debtor: FEEDBACK INFRA PRIVATE LIMITED Date of commencement of CIRP: 11th January 2024 (Copy of order received on 15th January 2024) List of creditors as on: 27.06.2025 List of Operational Creditors (Government Dues) (in Rs.)

Details of Claimant		Details of Claim received		Details of Claim Admitted				Amount of	Amount of any	Amount of claim not	Amount of claim under	
SI No. Department	Government	Date of receipt		Amount of Claim Admitted	nature of	Whether related party?	% of voting share in CoC if applica ble	contingent claim Mutual dues, that may be set off	admitted	verification	Remarks if any	
1 Commissioner, CGST & Central Excise	Government	31-01-2024	20,24,926.00	-	Operational					20,24,926.00	-	
2 The Assistant Commissioner of GST & Central Excise, II-Division, Coimbatore.	Government	13-03-2024	38,91,262.00	38,91,262.00	Operational	-	-	-	-	-	-	
3 DY. Commissioner of Income Tax, TDS Circle -74 (1)	Government	04-03-2025	16,94,72,779.00	64,94,637.00	Operational	-	-	-	-	-	16,29,78,142.00	
4 ESI CORPORATAION	Government	02-08-2024	14,09,802.00	-	Operational	-	-	-	-	14,09,802.00	-	
	Total		17,67,98,769.00	1,03,85,899.00	-	-	-	-	-	34,34,728.00	16,29,78,142.00	